

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/2162/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 24th April, 2019.

Sub:- **Restricted Holiday with station leave permission.**

Ref:- Letter dated DJSV/HA/2001/1795 dated 08.04.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted Restricted holiday on 17.04.2019 along with station leave permission, with your official car, at your own cost, from the morning of 13.04.2019 till the evening of 17.04.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/2163/A, dated 24.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rear